

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1489 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt Ltd

Vs

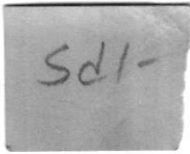
Sankleeha Constructions Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

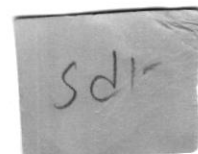
ORDER

18. **C.P.(IB)-1489 (MB)/2017**

On the withdrawal memo filed by the Petitioner Counsel, this
Company Petition is hereby dismissed as withdrawn.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)